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कुमारी सईदा खातून : श्रापने भी भभी उत्तर दिया है कि 135 वर्नेसीज हैं।?

श्री भंवर लाल पंवार : सभापित महोदय, इस प्रश्न के संदर्भ में राजस्थान के उदयपुर में स्थित हिंदुस्तान जिंक लिमिटेड के संबंध में मैं पूछना चाहता हूं कि क्या भर्ती के लिए यही बैन हैं भीर क्या वहां रिक्त पद हैं क्योंकि ,वहां बहुत पिछड़ापन हैं ?

श्री माखन लाल फोतेदार : महादय राजस्थान में हमने हाल ही में जिक-स्मेल्टर की वुनियाद रखी है । उसके लिए कोई पाबंदी नहां है और जहां जरूरत होगी कंपनी की श्रष्टित्यार है कि वह रिक्त स्थानों की पूर्ति कर सकेगी।

SHRI V. NARAYANASAMY: Though the hon. Minister has given a clear answer to the question stating that even though the ban was removed, there was a selfimposed discipline relating to some public sector undertakings, especially in the field of mines and steel, right from 1985 till 1989, most of the personnel have retired. Besides some transfers have taken place from one department to the other. Naturally, when we go through those records, we can see that there is a shortage of hands in various departments, including in the Department of Steel and Mines. Therefore I would like to know from the hon. Minister, though there is a self-imposed ban, which has been imposed by a particular public sector undertaking, whether the Minister will order a review. Because of four years of self-imposed ban there, no new recruitment has taken place and those persons who have retired, is no replacement of them by way of new recruitment or promotion. Therefore, I would like to know if the hon. Minister will order a review in the public sector undertakings wherein there is a self-imposed-ban.

SHRI MAKHAN LAL FOTEDAR: The hon. Members has not given any specific instance to show that certain categories of vacancies have not been filled.

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Suppose a vacancy, that of a driver, occurs. A person who is not a driver cannot be appointed as a driver. Naturally, that vacancy has to be filled and a new driver has to be appointed. Similarly, skilled job is there. Only a person who is skilled in that particular job can be appointed there. It is a self-imposed ban. We have not issued any intructions to the companies not to make recruitments. It is the discretion of the company to increase the productivity and to increase the profitability and to see how labour can be suitably adjusted and re-deployed within the company.

MR. CHAIRMAN: Q. No. 324.

श्रीमती सूर्यकांता जयवंतराव पाटिल : सर, ग्राज राइट न इड नहीं है, तो लैफ्ट साइड देखने में क्या हर्ज हें? . . (स्पवधान) ...

भी समापति : हमारा वह लेक्ट साइउ है।: You are on the right side.

SHRIMATI SURYAKANTA JAYA-WANTRAO PATIL: Yea, that is what I am telling, Sir.

SHRI A. G. KULKARNI: Chairman is a leftist. He is not a rightist.

SHRI GHULAM RASOOL MATTO: I am representing the entire Opposition, Sir.

AN HON. MEMBER: He is seeing only towards the right today.

MR. CHAIRMAN: He monopolises the Opposition. Q. No. 324,

### Families covered by the Public Distribution System

\*324, SHRI PAWAN KUMAR BAN-SAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) what is the approximate number of families presently covered by the Public Distribution System in the country;
- (b) what is the amount spent on subsidising the essential commodities under the Public Distribution System; and

(c) what would be the estimated azvings if the Public Distribution System were to be confined only to the non-assesses of Income Tax in order to extend the same to more disadvantaged and vulnerable sections of the society?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BATTHA): (a) The entitlement to commodities supplied through Public Distribution System is universal. However, the details regarding modalities, extent of coverage etc., are worked out by the States/UTs.

- (b) The food subsidiy incurred during 1987-88 was of he order of Rs. 2,000 crores.
- (c) The quantity saved would depend on the number of income tax assesses takings advantages of PDS and the extent to which they buy foodgrains supplied through PDS. Since an estimate of such beneficiaries or the quantities of foodgrains drawn by them are not available, it is difficult to estimate likely savings.

SHRI PAWAN KUMAR BANSAL: The answer of the hon. Minister to this question betrays total lack of any worthwhile monitoring by the Government about the efficacy of the public distribution system. I acknowledge the fact that the Government has been doing its best to provide subsidy for food to the weaker sections of the society in particular; and at present, we learn, the amount of subsidy is to the tune of Rs. 2,000 crore. But, in the absence of any monitoring, I think there should be no scope for any complacency on this account and the Government should be really knowing as to who are the people who are drawing benefit from that and who are not. It is not very difficult for the Government to know the total number of beneficiaries in the country. The figures should be collected from different States and then tabulated to know as to where the benefit is really going. To my specific query about the position if the income-tax payees were to be withdrawn from this and these benefits

were to be passed on to the poor people, shows just a again the answer total lack of ignorance I would urge upon the hon. Minister to let us know the details about this and the specific question that I would like to ask him is what steps the Government is taking to see that there is no diversion of the foodgrains meant for the PDS. What really comes to our notice is that shops particularly in the rural areas do not even open and the people have their ration cards but they do not get anything.

SHRID. L. BATTHA: Sir, every effort is made to impress upon the State Governments to see that the foodgrains supplied to the State must not be diverted and it should be available to those for whom these foodgrains have been supplied. It some specific cases are brought to our notice, we would write to the concerned State Governments for taking action. If the hon. Member gives us some specific cases, we shall certainly look into them.

SHRI PAWAN KUMAR BANSAL: Sir, I would like to know whether the Government has ever tried to find out that there is a large scale of complaints about the functioning of the Public Distribution System in different States giving one or two cases would not really do away with the malady as such. But Sir, I would again like to emphasise that the basic idea of providing this food subsidy was to help the weakest of the weak and to the poorest of the poor. Unfortunately, Sir, the poorest of poor are not even entitled to get the ration cards and I am laying emphasis on this with a bit of anguish. Why I say so is because there is one stipulation in the rules framed that person has got to have a permanent residential address for being entitled to a ration card and the poorest of the poor do not have houses, do not have shelter and for that precise reason. they are denied access to the PDS. I would like to know from the hon. Minister whether he would think of some change in that so that the benefit soes to the people who are dwelling on the roadside or on the pavements.

SHRI D. L. BAITHA: Sir, all these complaints, all these grievances, have always been sent to the State Governments and the State Governments have been impressed upon to consider all these points and issue ration cards and supply foodgrains to all these categories of persons because as I have stated, the foodgrains are for all the people living in the country. Nobody is excluded from that and therefore, it is not correct to say that all the persons are not getting ration cards or the foodgrains. Therefore, I requested the hon. Member if he is in possession of information in repect of certain cases, the same may be made available to us so that we can take action."

SHRI PAWAN' KUMAR' BANSAL: Sir, it is with full sense of responsibility that I say that the poorest people do not get the ration cards. Kindly bear with the: (Interruption)

MR. CHAIRMAN: He knows that you are very responsible and that is why he is telling you to give....(Interruption).

SHRI PAWAN KUMAR BANSAL: Sir, he is saying that it is not correct to say that they are not getting ration cards. Sir, if the Ministry were just to open its eyes to see what is happening to people on the pavements they will realise They are denied cards and not in one or two cases but hundreds and thousands of them are denied and I only urge upon the hon. Minister to just see what is happening to those people. My giving just one or two instances would not be enough and, Sir, my pointed supplementary was regarding the particular policy. Sir, I am saying that there is a stipulation that only a person who can furnish permanent address, gets the ration card. Sir, I wanted his reaction on that and my grouse was not that a person who has a permanent address is denied this facility. That would be a specific case. I am wanting that shift in the policy. Sir.

MRE CHATRMAN! He wants to know whether the ration will be supplied

to a person who does not have a permanent address, who is a pavement dweller. That is the word he used. (Interruption).

SHRI PAWAN KUMAR BANSAL:
... In instalments even he wants for two
days at a time.

श्री डी॰ एल॰ बंठा: महोदया, इस बात पर पूर्ण विचार करने की श्रावश्यकता है कि जो निः मित हप से नहीं रहते है उनकी ग्राप कैसे ग्रन्य सप्लाई कर सकते हैं क्योंकि कोई चार दिन के लिए कहीं से ग्राया ग्रीर चार दिन वहां रहा, उसको राशन कार्ड कैसे दिया जा सकता है। तो कम से कम यहां पर रहतें के बारें में ग्राश्वस्ति हो जाए, दभी उसको राशन कार्ड दिया जा सकता है।

SHRI A. G. KULKARNI. Sir. question is very important in the present context and I am really surprised that Mr. Bansal should have raised the first point. Sir, the question is, "What is the" approximate number of families presently covered by the Public Distribution System" in the country?" The reply is, "The entitlement to commodities supplied through the Public Distribution System is universal." What does this mean? I do not Nobody has asked whether understand. it is universal or non-universal. The question is about the number of families. Sir, you will see the vance of the reply. I do not want to spend my time on that I only want to know this from the hon. Minister really rational suggestion made by colleague is that the PDS must work for the poorest of the poor like Adivasis, etc. I am aware of the difficulties Government of India. Our food stocks are going down because of drought we have got a very limited reserve However the hon. Minister is aware of the pressing demand in various States. In my State the Assembly is now meeting 113 in Bombay There is a persistent mand made in the Assembly that normal ration of 10 kgs per head should be maintained. In fact, the Govern ment is under great strain and pressure to increase the supply. I am aware of the fact that your Ministry Mr. Minister,

little has increased the supply a But. as you are aware, in the State of Maharashtra, particularly in Bombay, various types of pressure groups like labour activists, etc stay. There, the difficulty is that the State Government is not in 10 position to maintain the supply of Kgs. per head because the Central Government is not able to supply Bombay, as you know is a very sensitive area and if something happens there, it has countrywide repercussions. In this connection, I want to know from the hon Minister what the present stock with his Ministry is and whether it will be supplied to the various States, especially Maharashtra and Bombay in particu-Would he consider reaching that target of 10 Kgs, per head there so villages will also receive their quota proportion to that?

SHRI D. L. BAITHA: Sir, as the hon. Member is aware, we have increased the supply to Maharashtra. The scale of supply to a particular family or person is fixed by the respective States. Regarding the suggestions made by hon. Members, we shall certainly look into them and try to solve the problems.

SHRI A. G. KULKARNI: Mr Minister, "we shall look into or try to" IAS man's language. We are politicians. Our problem is, in Bombay an agitation is going on. The Assembly and the Opposition parties are hammering upon State Government to reach the target of Even millets 10 Kgs, per head I am not asking not available. wheat or rice. That may be a little bit I am asking for millets, coarse higher Would you please assure grains. Chief Minister of Maharashtra that least millets will be made available? am not asking for rich man's food. Please make a categorical reply. Otherwise. the Government there is in trouble.

SHRI D. L. BAITHA: As I have said, the distribution of grains in a particular State is the responsibility of the State Government. As the hon, Member has stated, we are looking into the matter. We shall discuss it with the State Government and try to solve this problem.

SHRI A. G. KULKARNI; You should increase the quota.

MR. CHAIRMAN: Let him discuss. He has promised to discuss it with the State Government.

SHRI A G. KULKARNI The point is that the granary is with the Central Government. The State Government not procuring anything on their They procure on behalf of the Central Government. He says that the Government is responsible I am pleading with my dear friend that he should first go to the 10 kg, standard. Do with millet and coarse grain. Please assure that That is all.

SHRI D. L. BAITHA: I have assured the hon. Member that we shall discuss it with the State Government because we only supplement the supplies.

SHRI JAGESH DESAI: When the people are dying, what are they going to discuss?

MR. CHAIRMAN: He has said that he would talk to the State Government. He cannot deal with it directly. He is going to discuss it with the State Government.

SHRI D. L. BAITHA: Sir, this question does not particularly relate to Maharashtra

#### (Interruptions)

SHRI VITHALRAO MADHAVRAO JADHAV: Appa Sahib is playing the role of opposition because there is no opposition.

(Interruptions)

SHRI A. G. KULKARNI: People are dying and you are talking of opposition.

July in (Interruptions)

श्री ग्रजीत जोगी: मान्यवर, ग्रभी जो सार्वजितक वितरण प्रणाली है उसका लाभ केवल मैदानी इलाकों में मिला है और जो पहाड़ी इलाके हैं, जहां ग्रादिवासी रहते हैं, वहां श्री इसका लाभ बिल्कुल नहीं मिला है। उनकी धाबादी बहुत बिखरी होती है, वे दुगंम स्थानों में बसते हैं। इसलिए जो वर्तमान मापदण्ड ी

है कि इतनी जनसंख्या पर एक कंट्रोल की दुकान होंगी उसका फायदा ग्रादिवासियों को नहां मिलता। इसिलए मैं मंत्री महोदय से यह जानना चाहता हूं कि क्या ग्रादिवासी इलाकों में कोई विशेष प्रकर की सार्वजनिक वितरण प्रणाली लगूको जाएगी और क्या ग्रादिवासी क्षेत्रों में चिलत राशन की दुकानें लगाई जायेगी जिसमें कम से कम बाजार के दिन, हाट के दिन राशन बाजार के स्थान पर उपलब्ध रहे ग्राँर ग्रादिवासी इन ग्रत्यावश्यक बस्तुओं को प्राप्त कर सकें? मंत्री महत्य से मैं जानना चाहता हूं कि इस संदर्भ में शासन का क्या दिव्हिकोण है ग्राँर शासन राज्य मरकार की क्या मदद करेगा, क्या निर्वेश देगा, इस विषय में हमें बनायें।

श्रो डी० एल० बंठा: महोदय, माननीय सदस्य ने जो सवाल पूछा है वह सही हैं और सरकार के ध्यान में है। सरकार ने उन क्षेत्रों में जहां, श्रादिवासी जनसंख्या है वहां पर उन लोगों के लिए विशेष प्रकार की ध्यावस्था की है, उन लोगों के लिए श्रन पहुंचाने की विशेष ध्यावस्था है, उन क्षेत्रों में चिलत दुकानों को न्यवस्था की गई है। चिलत दुकानों के जिर्य वहां पर फूडग्रेन की सप्लाई की जाती है।

श्री ग्रजीत जोगी: पूरे ग्रादिवासी क्षेत्रों में इंग्रनी चिलत दुकानें नहीं हैं। इसलिए में यह जानना चाहता हूं कि क्या पर्याप्त चिलत हुकानें ग्रादिवासी क्षेत्रों में लगाने के लिए राज्य सरकारों को मदद करेंगे ? ग्रभी तो नाम के लिए, करने के लिए चिलत दुकानें हैं।

# [उपसभापति पीठासीन हुई]

श्री ही॰ एस॰ बैठा: हमारी नीति है कि चिलत दुकानों के जिरमें श्रन्त पहुंचा ता जाये अगर किसी राज्य सरकार की कोई विशेष किठनाई है तो वह राज्य सरकार लिखती है. उस समस्या को उपस्थित करती है ग्रीर इन उनकी मदद करने की कोशिश करते हैं ग्रीर श्रापर माननीय सदस्य की जानकारी में ऐसी कोई समस्या हो तो वे राज्य सरकार के जिरये उपस्थित करायें तो फिर उसको देखा जा सकता है।

भी अजीत बोगी: मध्य प्रदेश ने 12 सो और 13 सो चलित दुकानों के लिए सहायता मांगी है उसके लिए केन्द्र सरकार. क्या कर रही है ?

श्री **डी॰ एल॰ बंठा: यह प्र**श्न मूल प्रश्न से नहीं मिलता है।

SHRI A. K. ANTONY: Madam, Kerala is a State where there is statutory rationing and the reduction in the allocation by the Centre to the States is creating difficulties for the people there. I would like to know whether the Minister will sympathetically consider the case of Kerala and try to increase the rice quota to Kerala.

श्री डी॰ एल॰ बैठा : महोदय, यह प्रश्न किसी खास राज्य के बारे में है। इसलिये पूरा जवाब देने के लिये श्रलग में सूचना चाहिये।

THE DEPUTY CHAIRMAN: Now, Mr. Jagesh Desai,

SHRI JAGESH DESAI: Madam twice I have raised this question by way Special Mention and yesterday also I raised the same thing and I think tho thing goes into the ears of the Minister. I had talked to Mr Sukh Ram about the acute position with regard foodgrains in Maharashtra, especially the city of Bombay where the shops are dry, the queues are very and people do not get their foodgrains. That is why I have pleaded with Minister that if this is not attended immediately, it will create a law order situation in Maharashtra because the anti-social elements and communal ments will take advantage of this situation and will try to start agitations that will create a big law and order prob-As you are aware, for metropolitan cities the Central Government taken the responsibility for the and therefore, I think they would give the necessary quotas for these cities.

### [Mr Chairman in the Chair:]

Now, there is a bumper crop of foodgrains. In view of this and also, in order to see that this situation does not become worse, I would like to know whether the Government will increase the quota of rice and wheat to Maharashtra so that the villages in Maharashtra and Bombay and other cities get their quota because, otherwise, the situation will go out of your hands and you will be held responsible. So, I would like to know whether the Government will look into it and see that immediate supplies are rushed to Maharashtra.

भीता, केर रामात ड, २० ४५ वेश, घर छ

भी डी॰ एल॰ बंठा: महोदय, मैंने इसके पहले भी बताया कि महाराष्ट्र का जो प्राप्ति का कोटा था उसकी बढाधा गया है। उसके बाद भी माननीय सदस्य ने यह बात रखी है। मैंने पहले ही बताया है कि राज्य सरकार से बातचान करने के बाद इसका जो भी उपाय होगा उसकी कोशिश करेंगे।

डा॰ रत्नाक्षर पाण्डेय : मान्यवर सभापति जी ग्रापके साध्यम से मैं मंत्री महोदय से जानना चाहूंगा कि जो सार्वजिक्ष वितरण प्रणाली खाद्य और ग्रापूर्ति मंत्रालय तय करता है उसमें सस्ते गृल्ले की दुकानों के साध्यम से जो ग्रनिवाय जीवन यापन की वस्तुय है वे बित्तरित की जाती हैं। ग्रभी प्रदेश की बात की गई है, महाराष्ट्र की बात की गई है। मैं बनारस की बात करता हूं। बनारस में . . . पार्य प्रापक्षण हुं।

भी समारति: पान तो कम नहीं है।
भी सभीत भोगी मुंह में है पान।
bringle ton : अर्थ : पर्याप

हा॰ रत्नाफर पाण्डेय : बनारस में जो सार्वजिनक वितरण प्रणाली है और सस्ते गल्ले की दुंकानों को सार्वजिनक वितरण के लिये जो वस्तुयें दी जाती हैं उस सबंध में मैं प्रापक माध्यम से सदन को बताना चाहला हूं कि उसमें से अधिकांश चीनी, गेहूं, चावल और अन्य चीजें बहुत सी दुषानों से ब्लेक में बिक जाती हैं और वे उपभोक्ताओं को प्राप्त ही नहीं होती हैं। इसकी शिकायत जब लोग कलेक्टर से अकर मुख्य मंत्री तक करते हैं तो उसका कोई जवाब नहीं मिलता है। मैं अपने प्रश्न के माध्यम से मंत्री जी से जानना चाहता हूं कि जो वितरण प्रणाली आपने बनाई है इसके क्या कोई चेक प्याइंट बनामें हैं?

ग्राम स्तर पर, ब्लाक स्तर पर ग्रीर जिला स्तर पर सरकार उन चीजों को पहुंचाती है. तो उसका सही ढंग में वितरण हो इसके, लिए क्या कोई मानेटरिंग ग्रीर चेक प्वाइंट भारत सरकार ने बनाये हैं ? मैं यह जवाब कि नहीं चाहता कि यह स्टेट सबजेक्ट हैं । मैं मंत्री महोदय से जानना चाहता हूं कि इस संदर्भ में उनका क्या कहना है ?

श्री बी॰ एल॰ बैठा: महोदय, माननीय, सदस्य ने जो कहा है कि "यह स्टेट सबजेक्ट है ऐसा मैं मुनना नहीं चाह्य।" लेकिन जब है तो सुनना ही पड़ेगा।

भी समापित : वे जानते हैं। वे भ्रागे की बात पूछ रहे हैं।

भी डी॰ एल॰ बंठा: महोदय, हमने बार बार राज्य सरकारों को लिखा है कि भ्रन्त की भ्रापूर्ति जिस उद्देश्य में की जाती है उसकी पूर्ति भ्रवश्य होनी चाहिए । भ्रगर यह इधर उधर डाइवर्ट होता है तो इसको देखना चाहिये। सरकार भ्रपनी एजेंसी के जरिये उसको कंट्रोल करे नियन्तित करे इसकी कोशिश बराबर रहती है। बीच बीच में हम लोग बैठक भी करते हैं राज्य सरकार के मंत्रियों से जो भ्राते हैं उनको भी कहते हैं कि इस पर निगरानी रखें ताकि जिसके लिए भ्रनाज की भ्रापूर्ति की जाती है वह उमें सिले ।

हा० रस्नाकर पाण्डेय: महोदय, मेरा प्रथन अनुत्तरित रह गया है। क्या कोई मोनिटेरिंग या चेक प्वाइंट ब्लाब स्तर पर इस वितरण प्रणाली को चेकं करने के लिए प्राप बनाएंगे जिससे यह पता चल सके कि यह जो सारी चीजें गाप वितरण के लिए यहां से देते हैं उनको मिल रही है? क्या ऐसी कोई योजना ग्राप बनाएंगे ताकि सरप्राइज चेकिंग कर सके?

श्री समापित : क्या धाप यह चाहते, हैं कि भारत सरकार विलेज लेबल पर भी चैक प्वाइंट बनाए ? यह तो सम्भव नहीं है ।

श्री डो॰ एल॰ बैठा : महोदय, राज्य सरकारों को हम लिखेते हैं कि वे एडवाइ-जरी कमेटियां और विजित्तिस कमेटियां किस्नी भिन्न स्तरों पर बनावें और यह सुनिश्चित करें कि आपूर्ति सही जगह <u>पृष्ठ</u> सही ढंग से हो।

SHRI SANTOSH BAGRODIA. last year the foodstocks have gone down In view of that has the considerably expansion of the public system been slowed down? Secondly what steps has the Government taken to meet the shortages so that the grain supplies can cover the entire vulnerable population? Sir, what was the import during the last year? What is the programme of imports this year?

श्री हो एल केंग्रा महोदय, राज्यों को जो हम लोग श्राबंटन करते हैं उसके पहले हम यह देखते हैं कि श्राफ टेक कितना हुआ हैं। उसके श्राधार पर हम श्राबंटन करते हैं। उसके श्राधार पर हम श्राबंटन करते हैं। ग्राभी जो माननीय सदस्य ने पूछा है कि इम्पोर्ट करने की कोई योजना है या नहीं है। ग्राभी कोई योजना इम्पोर्ट करने की नहीं है मगर यह भी नहीं कहा जा सकता है कि जरूरत पड़ने पर भी नहीं होगा। श्रभी ऐसी कोई योजना नहीं है। वैसे यह प्रशन तो ग्रालग से उठना चाहिये।

SHRI GHULAM RASOOL MATTO: Sir, you have not asked the Opposition.

श्री समापति : ग्रपोजीशन ने हाय ही नहीं उठाया । ग्रापने हाथ नहीं उठाया ।

भी लक्ष्मी नारायण : सभापति 🏸 महोदय, ग्राजकल वो हाथ नहीं उठाते हैं, घुटने उसा रहे हैं (व्यवधान) में मंत्री जी सै एक चीज जानना चाहता हूं। वैसे तो अनुभव यह हुआ है जो अंग्रेजी में प्रश्न करतें हैं उनका हिन्दी में जवाब देते हैं भीर जो हिन्दी में प्रश्न करते हैं उनका जवाब ग्रंग्रेजो में देते हैं परन्तु मैं यह जानना चाहता हूं कि जो लोग टेम्पोरेरी तौर पर रहते है उनको टेम्पोरेरी राशन कार्ड 14 दिन का, 10 दिन का एक सप्ताह का इश्यु करने का प्रावधान है वह क्यों नहीं किया जाता है ? दूसरा यह है कि नो लोग परमानेन्ट तौर पर झुग्गी झोंपड़ो में रहते हैं 6 महीने या साल से जिनको

यह सम्भावना नहीं है कि निकट भविष्य में उनको उठा दिया जाएगा या वे स्वयं उठ जायेंगे उनको राशन कार्ड दिल्लो में नयों, बन्द कर, दिया गया है ?

श्री डी॰ एस॰ बैठा : महोदय, मान-नीय सदस्य ने इस प्रकार का प्रश्न पहले भी इस सदन में किया था और उस पर हमने दिल्ली प्रशासन को लिखा था कि इस पर कार्यवाही को जाए । यदि माननीय सदस्य ऐसा कहना चाहेंगे कि यहा पर यह समस्या है तो वह मेरे नोटिस में लाएं में उसको देखूगा श्रीर दिल्ला प्रशासन को भी लिख्या ।

श्री शांति स्यागी : सभापित जी, हमारे पिश्चमी उत्तर प्रदेश में जो उचित दर की दुकानें हैं मंत्री जी उघर क दौरा कर और देखें वहां सिर्फ मिट्टी क तेल और चांनी मिलती है। में यह कहता हूं गांव वाले यह कह रहे हैं कि क्या इन दुकानों पर कभी भी गेंह, चावल साबुन, माचिस, पकाने का तेल, मोटा कपड़ा मिलेगा। क्या यह सरकार कभी सोचेगी कि ग्रामीणों को मिट्टो के तेल और चीनो के ग्रलावा इन चांजों की जरूरत है। क्या कभी इन दुकानों पर यह चीजों भेजने की व्यवस्था श्राप करेगे?

श्री ही ॰ एल ॰ बैठा : महोदय, केन्द्रीय सरकार के जिर्पे से कुछ श्रावश्यक वस्तुओं की आपूर्ति की जाती है इसके भलावा - जैसे कि माननीय सदस्य ने कहा है हम लोगों ने राज्य सरकारों को लिखा है कि इसके भलावा भी जो भावश्यक वस्तुएं हैं उन दुकानों में लोगों को मुहैमा कराई जाएं और राज्य सरकारों, को हम लोग वार बार इसके लिए ताकीद कुरते हैं।

SHRI GHULAM RASOOL MATTO:

Mr. Chairman, Sir, I want to go to the basic question. If we have faced the severest drought of the century, it is because we had some buffer stocks in the Public Distribution System We had enough stocks with the F.C.I, and, therefore, we withstood even the worst drought in the history of mankind. There, has all not been even a single death. The point are

at issue is that the Public Distribution system is not in a position to get the required grains from the Mandis for the obvious reasons. Take for example the granary of India, i.e. Punjab and yana. The present price is Rs. 2.80 per kg. The Government has fixed a price of Rs 1.84. So, what is the Public Distribution System doing to replenish the dwindling stocks? On the one hand, there are demands from the States more stocks. How is he going to replenish the dwindling stocks in the light of these anomalies that exist?

MR. CHAIRMAN: Is the stock dwindl. ing? If so, what are you doing?

श्री डी० एल० बंटा : स्टाक ड्विडल कर रहा है। मगर इन्होंने प्रोक्योरमेंट का सत्राल उठाया है। यह बात सही है कि प्रोक्योरमेंट जो अपोर्ट प्राईस है हम लोग उस पर करते हैं ग्रौर कभो-कभी यह देखा जाता है कि सपोर्ट प्राइस से मारकेट का प्राइस ज्याटा रहता है । श्रगर हम लोग सिर्फ मार्केंट के प्राइस से हो इसको परवेज करें तो रिटेल प्राइस ज्यादा हो जायेगा ग्रौर हमारा उद्देश्य डिकीट हो जायेगा । हम इस पर इस तरह से देना चाहते हैं कि बाजार पर भी उसका असर पड़े और लोगों को यह अवेलेब ल भी हो जाये । इसलिए हम सपोर्ट प्राइस पर खरीदते हैं।

Setting up of a Monitoring Cell for the Radio Television programmes of other countries

## \*325 SHRIMATI VEENA VERMA: SHRI KAPIL VERMA:†

Will the Minister of INFORMATION AND BROADCASTING be pleased state:

(a) whether it is a fact that a Monitoring Cell for the Radio and Television programmes of other countries has been set up; if so, when and the details the work done by it so far and the reports, if any submitted by it;

(b) the money spent on it during the last three years, yearwise; and

to Questions

(c) whether a number of Video Cassettes are missing from the said Cell; if so, the details thereof alongwith action taken therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION BROADCASTING (SHRI S. KRISHNA) KUMAR): (a) The Monitoring Cell was set up on the 26th June, 1986. Cell makes an analysis of the transcripts of broadcasts/telecasts monitored at Aya Nagar, Jammu and Berhampur, Cell has submitted 130 weekly reports and 50 special reports.

(b) The money spent on the running of the Monitoring Cell during the three years is given below:-

1986-87 -- Rs 4.19 lakhs 1987-88 - Rs. 10.00 lakhs 1988-89 - Rs. 9.06 l akhs upto 28-2-89.

(c) A packet containing video cassettes sent by the Field Unit, Berhampur Delhi under registered post have not been received A complaint has been lodged with the Post Master Berhampur.

SHRI KAPIL VERMA: Sir, the hon. Minister has given the number of certain reports received. I want to know many of them are about the A.I.R. monitoring, how many of them are about T.V. monitoring, which countries doing propaganda against us, what use the monitoring reports are being put to what measures are being taken to counteract that propaganda on our T.V. and radio. They have opened office in the North-East and Northern region. am not going to name those countries because it may embarrass the Government, But I want to know how many T.V. cassettes they have received. information is that it is not being done on a regular basis at all. For example, Bangladesh started a propaganda barrage against us trying to internationalise

<sup>+</sup>The question was actually asked on the Floor of the House by Shri Verma,